

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/108(KB)2019  
CONT.A. (IBC)/10(KB)2023, IA(I.B.C)/855(KB)2022,  
IA(I.B.C)/1178(KB)2023, IA(I.B.C)/740(KB)2022,  
IA(I.B.C)/846(KB)2022, IA(I.B.C)/1146(KB)2022,  
IA(I.B.C)/974(KB)2022, IA(I.B.C)/725(KB)2021,  
IA(I.B.C)/450(KB)2023, IA(I.B.C)/789(KB)2022,  
IA(I.B.C)/461(KB)2023, IA(I.B.C)/1044(KB)2022,  
IA(I.B.C)/1496(KB)2022, IA(I.B.C)/374(KB)2021,  
IA(I.B.C)/759(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>UNITED BANK OF INDIA VS PURPLE ADVERTISING SERVICES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Ms. Meenakshi Manot, Adv. ] For the Applicant  
Mr. Saubhik Chowdhury, Adv. ]  
Mr. Tanishq Pathak, Adv. ]  
  
Mr. Jishnu Saha, Sr. Adv. ] For the Applicant in CONT.A. (IBC)/10(KB)2023  
Mr. Sayantan Bose, Adv. ] and IA(I.B.C)/374(KB)2021  
Ms. Ankita Chaudhury, Adv. ]  
  
Mr. Ritoban Sarkar, Adv. ] For the Applicant in IA(I.B.C)/759(KB)2021  
  
Mr. Pritesh Bansod, Adv. ] For the Applicant in IA(I.B.C)/461(KB)2023  
Mr. Supriyo Singh, Adv. ]  
Ms. Suchita Sharma, Adv. ]  
Ms. Raima Chatterjee, Adv. ]  
  
Mr. Shaunak Mitra, Adv. ] For the Liquidator  
Mr. Vikash Singh, Adv. ]  
Mr. Amandeep Singh, Adv. ]  
Mr. Sagar Chaurasia, Adv. ]

Mr. Joy Saha, Sr. Adv.  
Ms. Deblina Lahiri, Adv.  
Ms. Teresa Chetri, Adv.

] For State Bank of India in IA(I.B.C)/1178(KB)2023,  
] IA(I.B.C)/740(KB)2022, IA(I.B.C)/1146(KB)2022,  
] IA(I.B.C)/450(KB)2023, IA(I.B.C)/789(KB)2022 and  
] IA(I.B.C)/1496(KB)2022

## **ORDER**

1. Learned Senior Counsel/Counsel for the parties present.
2. **CONT.A. (IBC)/10(KB)2023:**
  - a. None appears on behalf of the Punjab National Bank and UCO Bank.
  - b. Registry is directed to issue notice to Punjab National Bank and UCO Bank, Park Street Branch, 75C, Park Street, Kolkata- 700016 by way of speed post and by e-mail and place the tracking information on record.
  - c. Notice shall also be served by dasti service
  - d. Deputy General Manager of Punjab National Bank and UCO Bank is directed to appear personally before this Tribunal on the next date of hearing in view of violation of the order dated 22<sup>nd</sup> March, 2023.
  - e. It is submitted by the Applicant that State Bank of India has already paid Rs.13,00,000/- (Rupees Thirteen lakhs only) towards liquidation costs but the Applicant who is a past employee and is yet to get Rs.36,57,523/- (Rupees Thirty-six lakhs fifty-seven thousand five hundred and twenty-three only), can be paid out of the said Rs.13,00,000/- (Rupees Thirteen lakhs only).
  - f. The Liquidator shall take instruction about the release of payment immediately.
  - g. List this matter on **17<sup>th</sup> April, 2024**.
3. **IA(I.B.C)/974(KB)2022:**
  - a. Learned Counsel appearing for Golden Goenka Credit Private Limited submitted that a stay has been rejected by the Liquidator.
  - b. Learned Counsel wants to continue her submission on the next date along with citations of the judgments she use to rely upon. Let copy of the judgments be provided to the Liquidator before the next date of hearing.
  - c. List this matter on **17<sup>th</sup> April, 2024**.

4. **IA(I.B.C)/740(KB)2022, IA(I.B.C)/1146(KB)2022, IA(I.B.C)/461(KB)2023, IA(I.B.C)/1044(KB)2022, IA(I.B.C)/759(KB)2021, IA(I.B.C)/1496(KB)2022, IA(I.B.C)/1178(KB)2023, IA(I.B.C)/450(KB)2023, IA(I.B.C)/846(KB)2022, IA(I.B.C)/725(KB)2021, IA(I.B.C)/855(KB)2022, IA(I.B.C)/374(KB)2021 and IA(I.B.C)/789(KB)2022:**

a. List these matters on **17<sup>th</sup> April, 2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**